

BEFORE THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE SMT. JUSTICE P.V. ASHA
&
THE HONOURABLE MRS. JUSTICE SHIRCY V
TUESDAY, THE 28TH OF APRIL 2020/8TH VAISAKHA 1942

W.P.(C)TMP No. 167/2020

PETITIONER:

Renjish M.V., Madathilparambil House,
Malayankadu, Erumathala P.O., Keezhmadu, Aluva,
Ernakulam - 683112

By Adv. Anila Umesh

Respondents

1. Union of India, represented by Secretary to Ministry of Home Affairs
North Block, New Delhi - 110001
2. State of Kerala represented by the Chief Secretary to Government,
Thiruvananthapuram-695 001.

BY GOVT. PLEADER ADV.PAUL ABRAHAM VAKKANAL
BY ADV.JAYASANKAR V.NAIR, ASGI

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 28.04.2020, THE COURT ON
THE SAME DAY PASSED THE FOLLOWING:

ORDER

Asha, J

The learned Government Pleader to get instructions as to the availability of facilities if any for transportation of those without having private vehicles, especially in rural areas for attending medical emergencies as pointed out in this Writ Petition.

Post on 05.05.2020.

P.V.ASHA, JUDGE

SHIRCY V., JUDGE

rtr/

APPENDIX

PETITIONER'S EXHIBIT

EXHIBIT P-1: A TRUE COPY OF THE GUIDELINES NO. 40-3/2020- DM.I/A DATED 15/4/2020

EXHIBIT P-2: A TRUE COPY OF THE GUIDELINES PASSED BY THE 1ST RESPONDENT DATED 17/4/2020

EXHIBIT P-3: A TRUE COPY OF THE NEWS PAPER REPORT IN MALAYALA MANORAMA DAILY DATED 16.4.2020

EXHIBIT P-3 A: A TRUE COPY OF THE NEWS PAPER REPORT IN MALAYALA MANORAMA DAILY DATED 16.4.2020

EXHIBIT P-3 B A TRUE COPY OF THE NEWS PAPER REPORTS IN MALAYALA MANORAMA DAILY DATED 19.4.2020

EXHIBIT P-4: A TRUE COPY OF THE GUIDELINE NO. 40-3/2020- DM.I/A ISSUED BY THE 1ST RESPONDENT DATED 24.3.2020 AND FURTHER MODIFIED ON 25.3.2020, 27.3.2020, 2.3.2020 AND 2.4.2020

EXHIBIT P-5: A TRUE COPY OF THE ORDER NO. G.O.(MS) NO.49/2020/GAD DATED 23.3.2020 PASSED BY THE 2ND RESPONDENT